

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
Criminal Cause List Dated 16-06-2020
DAILY BOARD DATED 16.06.2020

Sr. No.	Case Type	Police Station	PURPOSE
1	CR B.A. 795/2020	Shri. Murlidharan Gopal Nair - Applicants. Vs Intelligence Officer and State - Respondents.	ARGUMENTS
2	CR B.A. 873/2020	Deepak S. Karande -- Appnt. Vs Sr. Intelligence Officer - and State -- Respondent	ARGUMENTS
3.	CR B.A. 874/2020	Moti Ram --- Appnt. Vs Sr. Intelligence Officer - and State -- Respondent	ARGUMENTS
4	CR B.A. 1362/2020	Manoj Namdev Gajakosh Vs DCB CID Unit IX	ARGUMENTS
5	CR B.A. 1365/2020	Mohd. Alam Munavar Ali Khan Vs L. T. Marg Police Station	ARGUMENTS
6	BA IN MCOC 752/2020	DHARAVI POLICE STATION - Respondent Vs ANNADURAI BALU DEVENDRA - Applicant	ARGUMENTS

:2:

7	CR B.A. 1358/2020	Anuprita Shankar Takale V/S Sewree Police Station	ARGUMENTS
8	CR B.A. 881/2020	Rajkumar Son of Ranganathan --- Applnt. Vs A. A. Tadvi - Intelligence Officer --- Respondent	REPLY/SAY
9	CR B.A. 894/2020	Mr. Bhaskar Murgan Natar - Applicant. Vs The Sr. Inspector of Police, DCB, CID Unit - IV, Mumbai and State - Respondents.	REPLY/SAY
10	CR B.A. 1060/2020	Sanjog Suresh Tingote Vs Santacruz Police Station	REPLY/SAY
11	CR B.A. 877/2020	Rajeev Nair --- Appnt. Vs Union of India - Through Intelligence Officer	REPLY/SAY
12	CR B.A.1219/2020	Hiralal Choudhary Vs The State of Maharashta	APPEARANCE
13	A.B.A.661/2020	Sharath Kumar J. Vs The State of Maharashtra Cyber Police Station	REPORT

:3:

14	A.B.A.662/2020	Hemant Kumar M. B. Vs State Cyber Police Station	REPORT
15.	A.B.A.663/2020	Nitin Swamy Gowda Vs The State of Maharashtra Cyber Police Station	REPORT
16	CR B.A. 1276/2020	Papu Ashok Waghela V/S Paidhuni Police station	ORDER
17	CR B.A. 1106/2020	State of Maharashtra V/s Tariq Abdul Karim Merchant	ORDER
18	A.B.A. 1875/2020	Harish Manoharlal Bhatia Vs State Wadala Police Station	ORDER
19	A.B.A. 1909/2020	Jugalkishor Madanlal Bhatia Vs State of Wadala Police Station	ORDER
20	CR.APPEAL 1037/2015	Megha Mahesh Tawde - Applicant Vs Shrikant Srikrishna Joshi - The State of Maharashtra - Respondent	ORDER
21	CRA 399/2018	Gausia Amir Ali Siddiqui - Applicant / Org. Accused Vs Noor Khan @ Nirbhav Trivedi and The State of Maharashtra - Respondent / Org. Complainant	ORDER

:4:

22	CR.APPEAL 1065/2015	Jyotsna Jitendra Shinde@MA- 323015,B- -311815-Aplnt. Vs Mohd. Zohurul Abdul Rasid Gazi and State of Maharashtra-Respdt.	ORDER
----	------------------------	---	--------------